NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 32/16	TP 43/17	Hearing	433(e)	Regencyy Corporation Vs Shree Basaveshwar Sugars Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
21.	E. KIRAN KUMAR 9880102791	ADV FOR PETITIONER	(The

ATUL HADHAUAN 9677235700

ADV. FOR RESPONDENT

ORDER

Counsel for petitioner is present. Counsel for respondent is also present. Petitioner is directed to comply the objections, over Form No.5 raised by the. Registry. Counsel for respondent to file objections to the main petition. List it on 09.10.2017.

MEMBER(J)

MEMBER(T)